

Talk on national security challenges

The Hindu Bureau
BENGALURU

The Centre for National Security Studies, M.S. Ramiah University of Applied Sciences, hosted a talk on 'India's National Security Challenges in 2025: A View from Bengaluru' by Ambassador P.S. Raghavan, Chairman, National Security Advisory Board, recently.

Mr. Raghavan focused on challenges India is likely to face in 2025. He highlighted critical issues, including the geopolitical tensions in India's neighbourhood and the growing complexities surrounding non-traditional security threats, such as cyber warfare, terrorism, and climate-induced security risks.

FORM A PUBLIC ANNOUNCEMENT (Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017) FOR THE ATTENTION OF THE STAKEHOLDERS OF TERRACOTTA SOFTWARE INDIA PRIVATE LIMITED

1 NAME OF CORPORATE PERSON	TERRACOTTA SOFTWARE INDIA PRIVATE LIMITED
2 DATE OF INCORPORATION OF CORPORATE PERSON	17/01/2008
3 AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	ROC-BANGALORE, MINISTRY OF CORPORATE AFFAIRS
4 CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U72300KA2008PTC074718
5 ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	NO. 1260, 14TH FLOOR, MITTAL TOWER, M G ROAD, BANGALORE-560001, KARNATAKA, INDIA
6 LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	22ND JANUARY 2025
7 NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	MR. THIRUPAL GORIGE NO. 87, 2ND FLOOR, 21ST CROSS, 7TH MAIN, N S. PALYA, BTM 2ND STAGE, BANGALORE-560076, KARNATAKA, INDIA CELL: +91 94483 84064, LL: +91 80 7963 4233 EMAIL: GTHIRUPAL@GMAIL.COM IP REGISTRATION NO. IBBUIPA-002/IP-N00016/2016-17/10030 AFA VALID UPTO 30.06.2025
8 LAST DATE FOR SUBMISSION OF CLAIMS	21ST FEBRUARY 2025

Notice is hereby given that Terracotta Software India Private Limited has commenced voluntary liquidation on 22nd January 2025. The stakeholders of Terracotta Software India Private Limited are hereby called upon to submit a proof of their claims, on or before 21st February 2025 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.

Date : 23.01.2025
Place : Bangalore

Sd/-
Thirupal Gorige
Liquidator

FORM A PUBLIC ANNOUNCEMENT (Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017) FOR THE ATTENTION OF THE STAKEHOLDERS OF SOFTWARE A G KOCHI PRIVATE LIMITED

1 NAME OF CORPORATE PERSON	SOFTWARE A G KOCHI PRIVATE LIMITED
2 DATE OF INCORPORATION OF CORPORATE PERSON	23/01/2007
3 AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	ROC-BANGALORE, MINISTRY OF CORPORATE AFFAIRS
4 CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U72209KA2007PTC074546
5 ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	NO. 1260, 14TH FLOOR, B WING MITTAL TOWER, M G ROAD, BANGALORE-560001, KARNATAKA, INDIA
6 LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	22ND JANUARY 2025
7 NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	MR. THIRUPAL GORIGE NO. 87, 2ND FLOOR, 21ST CROSS, 7TH MAIN, N S. PALYA, BTM 2ND STAGE, BANGALORE-560076, KARNATAKA, INDIA CELL: +91 94483 84064, LL: +91 80 7963 4233 EMAIL: GTHIRUPAL@GMAIL.COM IP REGISTRATION NO. IBBUIPA-002/IP-N00016/2016-17/10030 AFA VALID UPTO 30.06.2025
8 LAST DATE FOR SUBMISSION OF CLAIMS	21ST FEBRUARY 2025

Notice is hereby given that Software A G Kochi Private Limited has commenced voluntary liquidation on 22nd January 2025. The stakeholders of Software A G Kochi Private Limited are hereby called upon to submit a proof of their claims, on or before 21st February 2025 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.

Date : 23.01.2025
Place : Bangalore

Sd/-
Thirupal Gorige
Liquidator

the gold medals?

the championship
n's Hundred 2024 and
don Spirit (Women)?

games gold winner,
o qualify for the final of a
Championships of
he blank.

ode or visit
AA2025AQ to take
and vote for your
Top 3 winners every
citing gift vouchers'.

Amul
SPORTSTAR
ACES
—2025—
INDIA TRIUMPHS
#SSaces2025



ವಿಜಯವಾಣಿ



ಮಾತು ಮಾಣಿಕೆ
ಗುರಿ ಹಾಗೂ ಗೆಲುವುಗಳ ಬಗ್ಗೆ
ಅದನ್ನು ವಿಜ್ಞಾನವಿವರಣೆಗಾಗಿ
ಸೋಲುವ ಲಕ್ಷಣ ಕಂಡರೆ
ನಾವು ಬರಸುವ ದಾರಿಯನ್ನು
ಬದಲಿಸುವುದು ಒಳ್ಳೆಯದು.

ನಮ್ಮ ಬಂಗಲೆ

VIJAYAVANI » BENGALURU

ಶನಿವಾರ 25 ಜನವರಿ 2025 » 25 JANUARY 2025

5A



ಆರು ಜನ ಜೈನರು
20 ಸ್ಥಳೀಗಳಲ್ಲಿ ಭಿಕ್ಷಾಭಿಗ ಅರು ಜನ
ಹನುಮಂತು, ಶ್ರೀವಿಕ್ರಮ್, ಮೋಕ್ಷಿಕಾ ಪೈ, ಭವ
ಮಂಜು ಹಾಗೂ ರಜಪತ್ ಕೆತನ್ ಅಂತಿಮ ಸ್ಥಳ
'ವೈಲ್ಡ್ ಕಾರ್ಡ್' ಮೂಲಕ ಎಂಟ್ರಿ ಪಡೆದಿದ್ದ ಹನು
ರಜಪತ್ ಕೆತನ್ ಅಂತಿಮ ಹಂತ ತಲುಪಿರುವ
ಅರು ಜನರ ಪೈಕಿ ವಿಜೇತರ ಹೆಸರನ್ನು ನಿರ್ದೇಶ
ಭಾವನಾರದ ಸಂಚಿಕೆಯಲ್ಲಿ ಘೋ

ವಿಜಯವಾಣಿ ಸುದ್ದಿಪತ್ರ ಬೆಂಗಳೂರು
ಶಂಕರ್, ಗೋ ಪರಮ, ಇವೇ ಆಗಿದ್ದರೆ, ಅದೇ ಮುಖ್ಯರೇ. ಬಿಜಯನಗರ,
ಎಂ.ಎ. ರೇಲೆಡ್, ಸೆಂಟರ್-50000 ರೂ. 250000, 848295840

ವಿಜಯವಾಣಿ ಸುದ್ದಿಪತ್ರ ಬೆಂಗಳೂರು

ಅರ್ಜಿ ಸಮೀಕ್ಷೆ ಎ
ಸಾರ್ವಜನಿಕ ಭೂಮಿಗಳ
ಸಮೀಕ್ಷೆ, 2017 ರ ಅಧಿನಿಯಮ
ಕಡತಿಯ ಹಾಗೂ ಕಾನೂನು

ಅರ್ಜಿ ಸಮೀಕ್ಷೆ ಎ
ಸಾರ್ವಜನಿಕ ಭೂಮಿಗಳ
ಸಮೀಕ್ಷೆ, 2017 ರ ಅಧಿನಿಯಮ
ಕಡತಿಯ ಹಾಗೂ ಕಾನೂನು

500 000, has been registered the Original
ASSOCIATE SALE DEED (the deed dated 2nd
March, 2016, 19th April 2016, 10th May 2016,
No.14531/2025, 2025-10, of Book 1, Shred in
CD No.14531/2025, in the Office of the Sub-
Registrar, Bangalore. The said document is
being with other concerned documents, pertaining
to my immovable property bearing Residential Plot
No.206, on the THIRD FLOOR, in BLOCK-A,
having 1125 Sq. feet of Super built up area, and
the said Plot now bearing BEM/ Kotha No.
22041-4, and presently assigned with EPN No.
02531/2025, situated at Tharavathi Garden, Old
Town, Ward No.78 Bangalore-560005 in the
Apartment Building known and called as
"INNOVATIVE FLOORA", while in terms, on 25th
January, 2025, at about 4:00 pm, near Cox Town,
Bangalore.
A Complaint has been lodged with the Bangalore
City Police Unit, on 23/01/2025, vide Last Report
No.144531/2025, with regard to the Loss of the
above mentioned Original Associate Sale Deed of
the said property.
Any person having found and are in custody of
the above document of this may hand over the
same to the undersigned, owner Police Station
either having any manner of claim or demand in
respect of the said immovable property shall lodge
the objections within 10 (Ten) days from this day.
Failing which it shall be deemed that nobody else
has any kind of claim and the certified copy
drawn from the completed Sub-Registrar's
Office will be treated as Original Deed hence.

ವಿಜಯವಾಣಿ ಸುದ್ದಿಪತ್ರ ಬೆಂಗಳೂರು
ಶಂಕರ್, ಗೋ ಪರಮ, ಇವೇ ಆಗಿದ್ದರೆ, ಅದೇ ಮುಖ್ಯರೇ. ಬಿಜಯನಗರ,
ಎಂ.ಎ. ರೇಲೆಡ್, ಸೆಂಟರ್-50000 ರೂ. 250000, 848295840

1	ಸಾಕ್ಷಿ ವ್ಯಕ್ತಿ ಹೆಸರು	ಸಾಕ್ಷಿ ವ್ಯಕ್ತಿ ಸಂಖ್ಯೆ	ಸಾಕ್ಷಿ ವ್ಯಕ್ತಿ ವಿವರ
2	ಸಾಕ್ಷಿ ವ್ಯಕ್ತಿ ಹೆಸರು	ಸಾಕ್ಷಿ ವ್ಯಕ್ತಿ ಸಂಖ್ಯೆ	ಸಾಕ್ಷಿ ವ್ಯಕ್ತಿ ವಿವರ
3	ಸಾಕ್ಷಿ ವ್ಯಕ್ತಿ ಹೆಸರು	ಸಾಕ್ಷಿ ವ್ಯಕ್ತಿ ಸಂಖ್ಯೆ	ಸಾಕ್ಷಿ ವ್ಯಕ್ತಿ ವಿವರ
4	ಸಾಕ್ಷಿ ವ್ಯಕ್ತಿ ಹೆಸರು	ಸಾಕ್ಷಿ ವ್ಯಕ್ತಿ ಸಂಖ್ಯೆ	ಸಾಕ್ಷಿ ವ್ಯಕ್ತಿ ವಿವರ
5	ಸಾಕ್ಷಿ ವ್ಯಕ್ತಿ ಹೆಸರು	ಸಾಕ್ಷಿ ವ್ಯಕ್ತಿ ಸಂಖ್ಯೆ	ಸಾಕ್ಷಿ ವ್ಯಕ್ತಿ ವಿವರ
6	ಸಾಕ್ಷಿ ವ್ಯಕ್ತಿ ಹೆಸರು	ಸಾಕ್ಷಿ ವ್ಯಕ್ತಿ ಸಂಖ್ಯೆ	ಸಾಕ್ಷಿ ವ್ಯಕ್ತಿ ವಿವರ
7	ಸಾಕ್ಷಿ ವ್ಯಕ್ತಿ ಹೆಸರು	ಸಾಕ್ಷಿ ವ್ಯಕ್ತಿ ಸಂಖ್ಯೆ	ಸಾಕ್ಷಿ ವ್ಯಕ್ತಿ ವಿವರ
8	ಸಾಕ್ಷಿ ವ್ಯಕ್ತಿ ಹೆಸರು	ಸಾಕ್ಷಿ ವ್ಯಕ್ತಿ ಸಂಖ್ಯೆ	ಸಾಕ್ಷಿ ವ್ಯಕ್ತಿ ವಿವರ
9	ಸಾಕ್ಷಿ ವ್ಯಕ್ತಿ ಹೆಸರು	ಸಾಕ್ಷಿ ವ್ಯಕ್ತಿ ಸಂಖ್ಯೆ	ಸಾಕ್ಷಿ ವ್ಯಕ್ತಿ ವಿವರ
10	ಸಾಕ್ಷಿ ವ್ಯಕ್ತಿ ಹೆಸರು	ಸಾಕ್ಷಿ ವ್ಯಕ್ತಿ ಸಂಖ್ಯೆ	ಸಾಕ್ಷಿ ವ್ಯಕ್ತಿ ವಿವರ

1	ಸಾಕ್ಷಿ ವ್ಯಕ್ತಿ ಹೆಸರು	ಸಾಕ್ಷಿ ವ್ಯಕ್ತಿ ಸಂಖ್ಯೆ	ಸಾಕ್ಷಿ ವ್ಯಕ್ತಿ ವಿವರ
2	ಸಾಕ್ಷಿ ವ್ಯಕ್ತಿ ಹೆಸರು	ಸಾಕ್ಷಿ ವ್ಯಕ್ತಿ ಸಂಖ್ಯೆ	ಸಾಕ್ಷಿ ವ್ಯಕ್ತಿ ವಿವರ
3	ಸಾಕ್ಷಿ ವ್ಯಕ್ತಿ ಹೆಸರು	ಸಾಕ್ಷಿ ವ್ಯಕ್ತಿ ಸಂಖ್ಯೆ	ಸಾಕ್ಷಿ ವ್ಯಕ್ತಿ ವಿವರ
4	ಸಾಕ್ಷಿ ವ್ಯಕ್ತಿ ಹೆಸರು	ಸಾಕ್ಷಿ ವ್ಯಕ್ತಿ ಸಂಖ್ಯೆ	ಸಾಕ್ಷಿ ವ್ಯಕ್ತಿ ವಿವರ
5	ಸಾಕ್ಷಿ ವ್ಯಕ್ತಿ ಹೆಸರು	ಸಾಕ್ಷಿ ವ್ಯಕ್ತಿ ಸಂಖ್ಯೆ	ಸಾಕ್ಷಿ ವ್ಯಕ್ತಿ ವಿವರ
6	ಸಾಕ್ಷಿ ವ್ಯಕ್ತಿ ಹೆಸರು	ಸಾಕ್ಷಿ ವ್ಯಕ್ತಿ ಸಂಖ್ಯೆ	ಸಾಕ್ಷಿ ವ್ಯಕ್ತಿ ವಿವರ
7	ಸಾಕ್ಷಿ ವ್ಯಕ್ತಿ ಹೆಸರು	ಸಾಕ್ಷಿ ವ್ಯಕ್ತಿ ಸಂಖ್ಯೆ	ಸಾಕ್ಷಿ ವ್ಯಕ್ತಿ ವಿವರ
8	ಸಾಕ್ಷಿ ವ್ಯಕ್ತಿ ಹೆಸರು	ಸಾಕ್ಷಿ ವ್ಯಕ್ತಿ ಸಂಖ್ಯೆ	ಸಾಕ್ಷಿ ವ್ಯಕ್ತಿ ವಿವರ
9	ಸಾಕ್ಷಿ ವ್ಯಕ್ತಿ ಹೆಸರು	ಸಾಕ್ಷಿ ವ್ಯಕ್ತಿ ಸಂಖ್ಯೆ	ಸಾಕ್ಷಿ ವ್ಯಕ್ತಿ ವಿವರ
10	ಸಾಕ್ಷಿ ವ್ಯಕ್ತಿ ಹೆಸರು	ಸಾಕ್ಷಿ ವ್ಯಕ್ತಿ ಸಂಖ್ಯೆ	ಸಾಕ್ಷಿ ವ್ಯಕ್ತಿ ವಿವರ